

(a)	(b)	(c)	(d)
270.	Two representatives of International Institute of Ayurvedic Sciences	Ist Class	1 yr.
271.	C. Mohd. Faizee	Ist Class	1 yr.
272.	Aboobacker Moulavi	Ist Class	1 yr.
273.	Sahul Hammed	IInd Class	1 yr.
274.	Dr. Biswajit Mohapatra	Ist Class	1 yr.

#### Army Firing

2538. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether tribals are killed every year by stray shells from the Army's Artillery firing range near Deolali in Nasik district;

(b) if so, whether the Government have conducted any enquiry in this regard;

(c) if so, the action taken to protect the tribal population from these stray shells; and

(d) the total persons injured/died during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) and (c) Do not arise.

(d) Nil.

[Translation]

#### Prime Minister's Rozgar Yojana

2539. SHRI DATTA MEGHE :  
SHRI SOBHANADREESWARA RAO VADDE :  
SHRI HARISH NARYAN PRABHU ZANTYE :  
SHRI LAKSHMAN SINGH :  
SHRI R. ANBARASU :

Will the Minister of INDUSTRY be pleased to state :

(a) the targets fixed and achieved under Prime Minister's Rozgar Yojana during the last two years and till October, 1995;

(b) the number of beneficiaries including SC/ST under the scheme during the above period;

(c) the funds allocated to the States and their actual utilisation during the above period;

(d) the number of applications processed/rejected by the Nationalised Banks in each State during the above period;

(e) the reasons for rejection;

(f) whether several cases of disbursement of loan by Nationalised Banks to defaulters have been detected in some State; and

(g) if so, the action taken against the officers those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) and (b) The targets fixed and achieved, the number of beneficiaries including SC/ST under Prime Minister's Rozgar Yojana during the last two years and till Oct. 95 are as under:

Sl. No.	Year	Targets (No.)	Total beneficiaries (No. of cases sanctioned by banks)	No. of SC/ST beneficiaries (Cases sanctioned by banks (No.))
1.	1993-94	40,000	31,880	*2834
2.	1994-95	2,20,000	1,94,330	**22537
3.	1995-96 +	2,60,000	58,769	***2045

\* Out of 31,780 beneficiaries.

\*\* Out of 1,92,852 beneficiaries.

\*\*\* Out of 21,437 beneficiaries.

+ Annual Target for 1995-96 is inclusive of backlog of previous years.

(c) The details of funds allocated to the States/UTs under the Prime Minister's Rozgar Yojana are as under:-

Sl.No.	Year	(Rs. in Lakhs)
		[Funds allocated to the States/UTs]*
1.	1993-94	419.03
2.	1994-95	2029.41
3.	1995-96	15.43
		(Upto Oct.,95)

\* Funds are released to the State Govts. for training, workshops, contingency funds to DICs and for concurrent evaluation etc.

Utilisation certificates towards training of Prime Minister's Rozgar Yojana beneficiaries for the year 1993-94 amounting to Rs. 1.78 crores have been received.

Funds are also released for subsidy to Reserve Bank of India. The details of funds released for subsidy to Reserve Bank of India are as under :

Sl. No.	Year	Funds released to Reserve Bank of India (Rs. in crores)	Disbursement of subsidy to the implementing banks by Reserve Bank of India (Rs. in crores)
1.	1993-94	30.00	30.00
2.	1994-95	74.53	74.53
3.	1995-96	45.00	7.80

(ending Oct., 95)

(d) The statement showing number of applications rejected/processed by the Banks as reported by States/UTs during 1993-94, 1994-95 and 1995-96 (Oct., 1995) is given as statement enclosed.

(e) The reasons for rejection are :

Non-completion of bank formalities; margin money not deposited by the applicant; some beneficiaries got employed elsewhere in the meanwhile; work place not arranged; power connection not obtained; project not viable etc.

(f) and (g) Cases in general of this nature have not come the notice of Government. However, in one case the matter was referred to the concerned bank and DIC for necessary action.

### STATEMENT

#### Prime Minister's Rozgar Yojana

#### Cases Processed and Rejected by Banks — Year-wise

Sl. No.	State/UT	1993-94		1994-95		1995-96*	
		Rejected	Sanctioned	Rejected	Sanctioned	Rejected	Sanctioned
1	2	3	4	5	6	7	8
1.	Andhra Pr.	NR	3418	9833	19851	2133	8307
2.	Assam	NR	818	NR	6404	NR	566
3.	Bihar	318	2049	6191	11700	118	1586
4.	Delhi	3581	622	362	702	NR	675
5.	Goa	170	86	117	192	NR	45
6.	Gujarat	269	527	4662	5707	2730	3325
7.	Haryana	NR	792	2432	4603	999	1946
8.	Himachal Pr.	NR	201	1837	2306	654	894
9.	Jammu & Kashmir	NR	101	NR	1880	NR	502
10.	Karnataka	NR	1919	7840	13759	1134	3559
11.	Kerala	NR	1595	10256	11123	2900	2178
12.	Madhya Pr.	NR	2992	8313	21840	547	4412
13.	Maharashtra	3037	4850	15100	26551	3558	8541
14.	Manipur	30	212	126	2004	NR	155
15.	Mizoram	NR	32	105	146	NR	—
16.	Orissa	NR	842	NR	5551	NR	1080
17.	Punjab	NR	1030	2257	5357	NR	2230
18.	Rajasthan	NR	1257	1769	7668	429	2216
19.	Tamil Nadu	NR	2794	11159	14515	6264	3954
20.	Tripura	108	146	344	796	NR	43
21.	Uttar Pr.	NR	3995	14922	23060	1451	11201
22.	West Bengal	NR	899	19863	6936	202	1068

1	2	3	4	5	6	7	8
23.	Andaman & Nicobar	NR	33	176	65	11	25
24.	Arunachal	NR	65	128	183	NR	—
25.	Chandigarh	NR	64	NR	165	NR	90
26.	Dadra & Nagar Haveli	NR	112	NR	112	3	41
27.	Daman & Diu	NR	13	NR	79	NR	32
28.	Nagaland	NR	97	NR	213	NR	—
29.	Lakshadweep	NR	Nil	NR	NR	NR	—
30.	Meghalaya	NR	157	NR	311	NR	—
31.	Pondicherry	88	162	62	476	8	66
32.	Sikkim	NR	Nil	72	75	11	32
Total :		7601	31880	117926	194330	23152	58769

NR - Not Reported

[English]

#### Train from Delhi to Mirzapur

2540. SHRI RAM NIHORI RAI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal to introduce a Superfast train from New Delhi to Mirzapur or Shaktinagar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) Does not arise.

(c) Operational and resource constraints.

#### Health Care Services

2541. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the districts in Gujarat State where British-aided Health Care Schemes are implemented;

(b) the details of Health Care Scheme provided in these district under the scheme;

(c) whether the scheme would be introduced in the remaining districts of the State; and

(d) if so, the details of the steps taken in that direction?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d). A Project titled "Malaria Containment Research Project" is being implemented in Surat District of Gujarat State for containment of Malaria with British assistance. The project was signed on 15th June, 1995 for an amount

of Pounds, 4,000622. The project will provide inputs for management assistance, training, vehicles equipments, consumables, insecticides etc.

An integrated family welfare project is also being implemented by Tribhuban Das Foundation in Kaira district of the State. The British assistance for this project is 2.6 million pounds. The project aims to improve health and family welfare status in Kaira district through an integrated family welfare scheme based on village level cooperative infrastructure.

#### KVIC

2542. SHRI HARISH NARAYAN PRABHU ZANTYE : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have launched a number of schemes through Khadi and Village Industries Commission in Goa for the benefit of rural artisan/poor;

(b) if so, the details of each of the scheme, in terms of objective, method of operation-implementing agency, allocation for the State for the last three years, year-wise, targets set financial and physical and targets achieved scheme-wise separately;

(c) whether the implementation of the schemes was properly monitored/evaluated to ensure that the benefits reach the target groups and details of such arrangements made;

(d) the recovery position of loans distributed and action taken against reported cases of diversion/misutilisation of loans sanctioned; and

(e) funds allocated for the current year for each scheme, and the targets set for Goa under such scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) to (e) The information